

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GURDASPUR

PUBLIC NOTICE

Applications, on the following prescribed proforma, are invited for the below mentioned posts with complete bio-data as per proforma, alongwith attested copies of relevant testimonials, two recent identical passport size attested photographs, out of which one should be pasted on the application form, which should reach this office by 03.12.2016 upto 5.00 P.M. Incomplete applications will be rejected summarily, without any notice. This office shall not be responsible for any postal delay or wrong delivery, whatsoever;

Sr. No.	Name of the Posts	No. of the Posts	Pay Scale	Minimum qualification	Age as on 01.01.2016
1.	Process-Server	Total = 03 (Visual Handicapped Backlog = 01, Genl. = 02	Rs. 4900-10680/-+ 1650/- Grade Pay(Pay will be granted as per Punjab Government letter no. . 7/204/2012-4FP1/66 dated 15.01.2015 and further revised vide Punjab Govt. Letter no. 7/204/2012-4FP1/1049 dated 21.12.2015 or as admissible from time to time.)	Matric pass and should have the knowledge of Punjabi/Hindi.	18 to 37 years for General category and relaxation to reserved category will be given as per Punjab Govt. rules.
2	Peon (Temporary posts of peons on regular basis)	Total = 07 (Visual Handicapped Backlog =1 Genl=04 , SC= 01, and Ex.Service man (BC)= 1)	Rs. 4900-10680/-+ 1300/- Grade Pay(Pay will be granted as per Punjab Government letter no. . 7/204/2012-4FP1/66 dated 15.01.2015 and further revised vide Punjab Govt. Letter no. 7/204/2012-4FP1/1049 dated 21.12.2015 or as admissible from time to time.)	Middle pass and should have knowledge of Punjabi upto middle standard.	18 to 37 years for General Category and relaxation to reserved categories will be given as per Punjab Govt. rules.

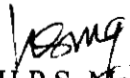
Note:- 1. (a) Interview for the post of Process-Server and Peon will be held as under:-
at 9.30 A.M. in the New Judicial Courts Complex, Gurdaspur .

Peon: From alphabet "A" to "K" on 12.12.2016.
From alphabet "L" to "Z" on 13.12.2016.

Process Server From alphabet "A" to "K" on 14.12.2016.
From alphabet "L" to "Z" on 15.12.2016.

- All the candidates must bring their original testimonials with them. at the time of interview/test. No TA/DA will be paid to the candidates appearing for test/interview and no separate information regarding interview/test will be given.
- Number of abovesaid posts may increase or decrease, as per reservation chart.
- This office reserve the right to cancel/postpone interview/test for the abovesaid posts, due to administrative reasons, at any stage, without any prior intimation.
- If no candidate from reserved category will be available, then the said post will be offered to the candidate belonging to the General category.

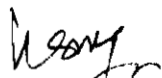
6. Merely satisfying the eligibility criteria do not entitle a candidate to be selected. The undersigned reserves the right to alter/modify or change any of the term and conditions including selection criteria etc. spelt out in the advertisement.


(H.P.S. Mahal)
District & Sessions Judge,
Gurdaspur.

Endst. No. 11617-21 / 24 Dated 10.11.2016 /.

Copy forwarded to:

1. All the District & Sessions Judges, in the State of Punjab, with the request to obtain and send applications alongwith service record and ACRs files of retrenched/surplus employees, if any, to this office on or before 30.11.2016. They may also be directed to attend this office on the abovesaid dates for interview.
2. All the Judicial Officers of this Sessions Division for getting the same displayed on the notice board of their respective court, for information of the General Public.
3. The District Employment Generation and Training Officer, District Employment Exchange, Gurdaspur, Employment Officers of Employment Exchange at Batala, for sending the lists of eligible candidates for the abovesaid posts on or before 30.11.2016.
4. The Editor "The Nawan Zamana", Jalandhar, with the request to publish the above mentioned notice and send the copy of newspaper alongwith bill to this office at the earliest.
5. Daftri of this office with the directions to display this notice on the notice board of this Court/Office.


(H.P. S Mahal),
District & Sessions Judge,
Gurdaspur.

(PROFORMA)

DISTRICT & SESSIONS JUDGE, _____

APPLICATION FOR THE POST OF _____

1. Name (In Block letter) _____
2. Father's/Husband Name _____ Pass Port
3. Date of Birth _____ size photo
4. Category _____
5. Permanent Address _____

6. Contact No. _____
7. Educational qualification _____
8. Nationality _____
9. Experience, if any _____

Dated:-

(Signature of applicant)